

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-528**

CP (CAA) No- 24/230/232/ND/2020

**IN THE MATTER OF:**

CAMP SMA Pvt Ltd and Shahi Exports Pvt Ltd

....Applicant

**SECTION**

U/s 230-232

**Order delivered on 16.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

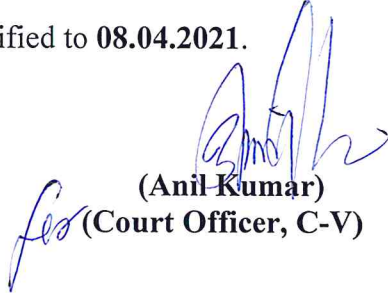
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Hon'ble Member (Judicial) is on leave, re-notified to **08.04.2021**.

  
**(Anil Kumar)**  
**(Court Officer, C-V)**